(iv) (a) Sixteenth Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, ior the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Papers laid

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-77380 for (a) and (b)].

(v) (a) Twenty-fifth Annual Report and Accounts of the National Research Development Corporal ion of India. New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General $\sim >i$ India thereon.

(b) Statement by Government accepting the above Report and wiving reasons for the delay in laying thereof.

[Placed in Library- See No. LT-64680 for (a) and (b)].

(vi) (a) Fifth Annual Report and Accounts of the Mishra Dbatu Nigam Limited, Hyderabad, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments *of* thr- Comptroller -ind Auditor General of India there

<b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-772 80 for (a) and (bi]-

I. Report and Accounts (1978-79) of the Wadia Institute of Himalayan Geology, Dchr_a Dun.

II. Report and Accounts (1878-TjJ <>f the Birbal Sahni Institute cf ralaeobotany. Lucknow.

III. Report and Audited Accounts U978-79) of the Physical Research laboratory, Ahmedabad.

13 RS-7.

SHRI C. P. N. SINGH: Sir, I also N beg to lay on the Table a copy each (in English and Hindi) of the following papers: ----

(i) (a) Annual Report and Accounts of the Wadia Institute $_{0}t$ Himalayan Geology, Dehra Duu, for the year 1978-79, together with the Audit Report on the Accounts.

(b) Statement by Government accepting the above Report and giving reasons for the delay in laying thereof.

I Placed in Library. See No. LT-648,80 for (a) and (b)'|.

(ii) (a) Annual Report and Accounts of the Birbal Sahni Institute of Paleobotany, Lucknow, for the year 1978-79, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting $th_e \ abov_e \ Report \ and$ giving reasons for the delay in laying thereof.

[Placed in Library. Ses No. LT-M7 80 for (a) and (b) J.

(iii) Annual Report and Audited * Accounts of the Physical Research Laboratory, the year 1978-79. Ahmedabad, for [Placed in Library. See No. LT-64980].

Notification of the Governmeat ot Gujarat

SHRI CHARANJIT CHANANA: Sir. on behalf of Shri Jagannath Pahadia, I beg to lay on the Table, under subsection (3) of section 49 of the Gujarat Sales Tax Act, 1969, read with clause (b) of the Proclamation dated the 17th February, 1980, issued by the President in relation to the State of Gujarat, a copy (in English and Hindi) of the Government of Gujarat Notification No. (GHN 19) GST-1080|S. 49 (83) TH, dated the 7th March, 1980. [Placed in Library. See No. LT-699;80].